Vidyalaya Sangathan in Bhubaneswar region ending December 1988 & 1989 respectively. Out of these cases, two related to removal from service for dereliction of duties and the remaining one for regularisation of ad hoc appointment against the post of Work Experience teacher.

(c) and (d) The matters being Sub-Judice, no action can be taken for fixing responsibility or otherwise.

## Introduction of Dis-incentive for Emigrating Students

3159. SHRI MENTAY PADMANA-BHAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to introduce any financial dis-incentive for students who use Government educational Institutions to emigrate abroad;

(b) what are the reasons for not taking financial bonds and other financial guarantees from students who emigrate within ten years after graduation from the prestigious Government financed educational institutes;

(c) whether no restrictions or limitations are being placed on such emigrants because a large percentage of such people hail from higher-income back-grounds; and

(d) the reasons for not trying to recoup the vast investment made in our educational system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) No, Sir.

(b) Bonds and other financial guarantees are not considered as effective controls preventing students emigrating abroad.

(c) No, Sir.

(d) While the All India Council for Technical Education (AICTE) considers it necessary to bear a relationship between the actual cost of training and the fees to be levied, it is not proposed to re-coup the entire investment made on their training.

## Qualification required to teach Physical Education in KVS

3160. SHRI MOHD. KHALEELUR RAHMAN: Will the PRIME MINISTER be pleased to refer to answer to Starred Question 115 given in the Rajya Sabha on the 8th May, 1990 and state:

(a) whether the physical education subject is taught in class XII in the Kendriya Vidyalaya Sangathan if so, it is a core or elective subject; and

(b) if so, what are the qualifications required to teach the subject by the teacher in Kendriya Vidyalaya Sangathan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA); (a) (b) The and physical education subject is taught in Kendriya Vidyalayas in Class XII for the purpose of internal assessment and as a non-scholastic subject. The qualification prescribed in B.P. Ed. (Bachelor of Physical Education).

## Inclusion of Aravali Hills under Hill Area Development Programme

3161. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the ARAVALLIS have great national importance in determining the surface and ground water reserves in Rajasthan and other States, and acting as effective barriers against the eastward spread of the desert; and

(b) if so, whether Government propose to include Arawallis under the Hill Area Development Programme as per recommendations of the Working group set up by the Planning Commission and also for ecological regeneration of this sensitive Hill region; if so,